

CENTRAL INFORMATION COMMISSION
Club Building (Near Post Office)
Old JNU Campus, New Delhi - 110067
Tel: +91-11-26161796

Decision No. CIC/SG/C/2010/000057/7159
Complaint No. CIC/SG/C/2010/000057

Complainant : Mr. Dharam Vir Singh
C-72/2-A, Mohan Puri
Mauzpur, New elhi-110053

Respondent : Public Information Officer/AC
Municipal Corporation of Delhi
Law Department (HQ)
Nigam Bhawan, Old Hindu College Bldg.
Kashmere Gate, Delhi-110054

Facts arising from the Complaint:

Mr. Dharam Vir Singh had filed a RTI application with the PIO, MCD, Law Department (HQ) on 01/10/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, MCD, Law Department (HQ) on 18/01/2010 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission received a letter dated 17/02/2010 from the PIO, MCD ,Law Department (HQ) wherein it has been stated that information has been provided to the Complainant vide letter(s) dated 26/10/2009 and 05/02/2010, copies of which were enclosed.

Decision:

The Complaint is disposed off.

Notice of this decision be given free of cost to the parties.

Shailesh Gandhi
Information Commissioner
15/03/2010

(In any correspondence on this decision, mention the complete decision number.)(SP)

